

[Shri Jawaharlal Nehru]

ly behind this policy. It is a matter of deep regret to me that some sections of the people of Pakistan as well as some in India occasionally challenge this basic policy. Only those who have little understanding of the world today and of our respective countries and have no vision at all, can think in terms of conflict between the two countries which geography, history and a common past inevitably bring together. We are firmly resolved to pursue this policy and not to be diverted from it, even though some people may be swept away by the passion and prejudice of the moment.

Our long struggle for freedom in this country led us to an understanding of, and a deep sympathy with, similar struggles in other countries. That was the basis of our policy, even when we worked for our own independence. That policy inevitably continues today not only as an inheritance from the past but as an understanding of the present. Peace, it has been said, is indivisible. So also is freedom, and no structure of world peace can be built on the denial of freedom to countries and large masses of people. It is a matter of deep regret to us that this basic fact is not recognised and given effect to in many countries.

Even apart from the question of political freedom, the question of racial discrimination and suppression has become one of the outstanding problems of today. We have no desire to interfere in the affairs of other countries just as we are not prepared to tolerate any interference with our country. But there are certain factors which override national boundaries and which affect the well-being of the human race. Among these factors is this question of racial discrimination and the suppression of one race by another. That is an affront to the men and women of Asia and of Africa, as well as to every sensitive human being. I have, therefore, ventured to express in clear language what we think of this inhumanity and complete denial of what the Charter of the

United Nations stands for. I am certain that, in saying so, I have echoed the feeling of every single person of the 360 millions who inhabit this country as well as of hundreds of millions of other peoples in Asia and Africa. We can never tolerate this idea of racial discrimination and inequality.

## ANDHRA STATE BILL

### REPORT OF COMMITTEE ON PETITIONS

**Shrimati Renu Chakravartty** (Basirhat): I beg to present the report of the Committee on Petitions on the Andhra State Bill, 1953.

## PAPERS LAID ON THE TABLE

### REPORT OF INDIAN DELEGATION TO SIXTH WORLD HEALTH ASSEMBLY

**The Minister of Health** (Rajkumari Amrit Kaur): I beg to lay on the Table a copy of the Report of the Indian Delegation to the Sixth World Assembly held in Geneva in May, 1953. [Placed in Library. See No. IV. D.O.(24).]

### NOTIFICATION UNDER DELHI ROAD TRANSPORT AUTHORITY ACT

**The Deputy Minister of Railways and Transport** (Shri Alagesan): I beg to lay on the Table a copy of the Ministry of Transport Notification No. 18-TAG(2)/53, dated the 3rd August, 1953, under sub-section (3) of Section 52 of the Delhi Road Transport Authority Act, 1950. [Placed in Library. See No. S-100/53.]

## ELECTION TO COMMITTEES

### EMPLOYEES' STATE INSURANCE CORPORATION

**The Minister of Labour** (Shri V. V. Giri): I beg to move:

"That in pursuance of clause (i) of Section 4 of the Employees' State Insurance Act, 1948, read with rule 2(A) of the Employees' State Insurance (Central) Rules, 1950, this House do proceed to elect, in such manner as the Speaker may direct, a member